

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W. P. (T) No. 1173 of 2018**

Central Coalfields Ltd. --- --- Petitioner

Versus

Commissioner of Income Tax (TDS), Patna & Others.... Respondents

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**

Through Video Conferencing

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For the Petitioner : Mr. Biren Poddar, Sr. Advocate  
Mr. Mahendra Kumar Chowdhary, Advocate

For the Respondent : Mr. Rahul Lamba, Advocate

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**07/08.07.2020**

Mr. Biren Poddar, learned senior counsel assisted by Mr. Mahendra Kumar Chowdhary, learned counsel for the petitioner and Mr. Rahul Lamba, learned counsel for the respondents are present through Video Conferencing.

As prayed for, put up this case on 15.07.2020.

**(Aparesh Kumar Singh, J.)**

**(Anubha Rawat Choudhary, J.)**